

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH
COURT-IV

19. CP/1361(MB)2020

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **18.04.2024**

Name of the Party: Nitasha Aggarwal
Vs
Rebanko Venture Private Limited

Section 241(1) of Companies Act, 2013

ORDER

1. Mr. Yahya Batatwala, Ld. Counsel appeared on behalf of the Petitioner.
Ld. Counsel for the Respondent present through virtual mode.
2. Ld. Counsel for the Petitioner seeks some time for filing Vakalatnama.
Two weeks' time is granted.
3. At the request of Counsel, the matter is adjourned to **20.06.2024** for further consideration.

Sd/-

ANU JAGMOHAN SINGH
Member (Technical)

/Dubey/

Sd/-

KISHORE VEMULAPALLI
Member (Judicial)